

ITEM NO.59

COURT NO.6

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 3960/2026

[Arising out of impugned final judgment and order dated 17-01-2026 in WP No. 16142/2025 passed by the High Court of Judicature at Bombay]

D.S.S. WORLD PVT. LTD

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

IA No. 27858/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 27861/2026 - EXEMPTION FROM FILING O.T.

IA No. 27862/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 3962/2026 (IX)

Date : 30-01-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) :Ms. Pradnya Talekar, Adv.
Ms. Madhavi Ayyappan, Adv.
Mr. Ajinkya Sanjay Kale, Adv.
Mr. Sudhanshu Kaushesh, Adv.
Mr. Anubhav Lamba, Adv.
Mr. Sudhanshu Kumar, Adv.
Mr. Rajat Kumar, Adv.
Mr. Alok Abhinav, Adv.
Mr. Pulkit Agarwal, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

List on 02.02.2026.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR